

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 05-07-2021 To 05-07-2021 For (All) Maincase & (All)

Pending : 9 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	FMAT/29/2021	05-07-2021	DR NITIN NAYAK VS BABU NANDA MISHRA AND ORS	BAIDURYA GHOSAL
2	CRR/114/2021	05-07-2021	BALARAM SIDDHA @ BALARAM SIDHYA VS STATE OF WEST BENGAL AND ANR	JAYDEEP KANTA BHOWMIK
3	CRR/115/2021	05-07-2021	ARABINDA BARMAN VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
4	CRM/708/2021	05-07-2021	BISWAJIT KIRTANIA VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
5	CRM/709/2021	05-07-2021	SUREN CHANDRA ROY @ SUREN ROY AND ORS VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
6	CRM/710/2021	05-07-2021	SURANJIT SARKAR VS State of West Bengal	KUSHAL KUMAR MUKHERJEE
7	CRM/711/2021	05-07-2021	KIRAN CHANDRA HALDAR @ KIRAN HALDAR VS State of West Bengal	SHAHAN SHAH
8	CRM/712/2021	05-07-2021	SARAT CHANDRA ROY @ SHARAT CHANDRA ROY AND ORS VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
9	CRM/713/2021	05-07-2021	BIRAJ CHANDRA PAUL VS State of West Bengal	BAIDURYA GHOSAL

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